

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2131**

**TO BE ANSWERED ON THE 29<sup>TH</sup> NOVEMBER, 2016/AGRAHAYANA 8, 1938  
(SAKA)**

**IPS OFFICERS**

**2131. SHRI BALABHADRA MAJHI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken any steps to allocate adequate number of IPS Officers/Probationers to Odisha in the next 7/8 years as compared to the allocation made in previous years, considering the shortage of IPS officers in Odisha Cadre under the promotion quota and direct recruit quota; and**

**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): In order to allocate adequate number of IPS officers, the batch-size of IPS (direct recruitment) has been increased from 88 to 103 from Civil Services Examination (CSE)-2005, to 130 from CSE-2008 and to 150 from CSE-2009. This increase has resulted in higher allocation of IPS officers to Odisha Cadre also.**

**The vacancies under promotion quota in the State Governments are filled up as per the Indian police service (appointment by promotion) regulations, 1955. As of now, 57 IPS posts of promotion quota are vacant in Odisha State due to non-availability of suitable officers at Deputy Superintendent of Police (DSP) level.**

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